

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †4911
TO BE ANSWERED ON 23.07.2019**

PMS TO SC STUDENTS

**†4911. SHRI RAMESH CHANDER KAUSHIK:
SHRI DILIP SAIKIA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether budget allocation is presently being provided by the Government to the States on the basis of committed liability formula under the Scheme of Post Matric Scholarships to the Students belonging to Scheduled Castes;
- (b) if so, the details in this regard;
- (c) whether the Government proposes to provide Post Matric Scholarships to the students belonging to Scheduled Castes at par with scholarships provided to the students belonging to Scheduled Tribes; and
- (d) if so, the time-frame set in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

- (a) & (b): Yes, Sir. Under the Post Matric Scholarship Scheme for Scheduled Caste Students, Central Assistance is released to States/UTs for the total expenditure under the scheme, over and above their Committed Liability. As per the existing guidelines, the highest annual demand during the previous Plan Period/Finance Commission Cycle of the State/UT has been considered as the Committed Liability of the State for the next Finance Commission Cycle.
- (c): The rates of Scholarship under Post Matric Scholarship Scheme to the students belonging to Scheduled Castes are at par with Scholarship rates under the Post Matric Scholarship for Scheduled Tribes students.
- (d): Does not arise in view of reply at (c) above.
